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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13/01/2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).**

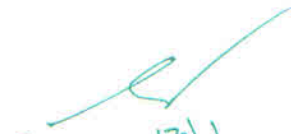
APPLICATION NUMBER : —
PETITION NUMBER : CP 02 / 17
NAME OF THE PETITIONER(S) : Zuari Fertilisers & Chemicals Ltd.
NAME OF THE RESPONDENT(S) : Mangalore Chemicals & Fertilisers Ltd. & 7 others.
UNDER SECTION : 241 / 242

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	Gaurav T Joshi Sn Advocate	for Zuari Fertilisers & Chemicals Ltd. (Petitioners).	
2.	Aakash Gupta, Adv	Charul Smarand & Mangaldas & Co.	
3.	Rohan Bhatia, Adv	"	

ORDER

Heard counsel for Petitioner on interim relief
'c' and 'd'.

For consideration, posted to 17.01.2017.


13/1
Member (J)


13/1
Member (T)